NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-503(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Desein Pvt. Ltd. Vs. Action Ispat and Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Ms. Vasundhra Bhardwai, Advocate

Mr. Himanshu Kapoor, Advocate

For the Respondent (s) : Mr. Abu John Mathew, Advocate

Mr. Vipin Aggarwal, Advocate

ORDER

No reply has been filed by the Respondents. Let the same be filed before the next date of hearing.

Be listed for final disposal on 20th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)